

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
STARRED QUESTION NO.448
TO BE ANSWERED ON 19TH NOVEMBER, 2019

NFWF Housing Scheme

448. SHRIKUMBAKUDI SUDHAKARAN :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has received any request from Government of Kerala for reimbursement of Central Share under NFWF Housing Scheme, if so, the details thereof;
- (b) whether the Government has reimbursed its 50 per cent Central share under NFWF Housing Scheme to Government of Kerala;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under National Scheme of Welfare of fishermen, a component of the Centrally Sponsored Scheme(css) on Blue Revolution : Integrated Development and Management of Fisheries has released a sum of Rs. 195.24 lakh for construction of 299 fishermen houses to Government of Kerala during the last three years. This includes release of Rs.100.20 lakh during 2016-17 and Rs.95.04 lakh during 2017-18.

(d) : Does not arise.
